THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) The Government, through Indian Strategic Petroleum Reserves Limited (ISPRL), is setting up Strategic Crude Oil Reserves with storage capacity of 5.33 Million Metric Tones (MMT) at three locations viz. Vishakhapatnam (Storage Capacity: 1.33 MMT), Mangalore (Storage Capacity: 1.5 MMT) and Padur (Storage Capacity: 2.5 MMT) to enhance the energy security of the country. The reserves are being constructed in underground rock caverns, which are considered the safest means of storing hydrocarbons. The reserves are being constructed as per the Oil Industry Safety Directorate (OISD) standards. OISD has conducted safety audits of the reserves.

(c) Based on an approach paper prepared by the Ministry of Petroleum and Natural Gas, in December 2009, the aforesaid reserves being created in Phase-I would provide a cover of approx 13 days on the basis on net oil imports. Based on the crude oil and product storages already existing with the oil companies and also taking into consideration the storages being built by ISPRL, it was estimated that to have a total cover of 90 days on net oil imports, as suggested in the Integrated Energy Policy (IEP), the country would require additional crude oil storage of approximately 13.32 MMT by the year 2019-20.

In order to further increase the Strategic crude oil storage capacity, ISPRL through Engineers India Limited, has prepared a detailed feasibility study for construction of additional 12.5 MMT of crudcoil storages in Phase-II at four locations viz. Bikaner, Rajkot, Chandikhol and Padur.

Training for power sector employees

1379. SHRI TARUN VIJAY: Will the Minister of POWER be pleased to state:

- (a) whether Government has decided to expand the capacity of the National Power Training Institute (NPTI) in view of the requirements of skilled and non-skilled employees for the power sector;
 - (b) if so, the details thereof;
- (c) whether Government has asked the power companies in the public sector to pay special attention to provide training to their employees as well as provide opportunity to the employees of the private sector to get training; and
 - (d) if so, the details thereof?

(c) and (d) Central Electricity Authority (CEA) has notified "CEA (Measures relating to Safety ana Electric Supply) Regulation, 2010" which, *inter-alia*, have provision for mandatory training for personnel engaged in Operation & Maintenance (O&M) of the Generation, Transmission and Distribution Systems of Electricity. The regulation also stipulate that every owner of Generating Station, Transmission System and Distribution System shall arrange training of personnel engaged in O&M in their own Institutes or any other Institute recognized by the Central Government or State Government.

Demand and supply of electricity in Haryana

†1380. SHRI RANBIR SINGH PARJAPATI: Will the Minister of POWER be pleased to state:

- (a) the gap between demand and supply of electricity in Haryana;
- (b) the action taken by Government to bridge the same in case the gap is very wide; and
- (c) whether Haryana has purchased electricity from any other State during the last four years, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) As per the data supplied by the state of Haryana to the CEA (Central Electricity Authority), there is no gap between peak demand and supply of electricity in the State during the current year.

(c) The details of scheduled purchase of electricity by Haryana from various states including un-requisitioned power of Northern Region and power exchanges in the country during the last four years is given in the Statement.

[†]Original notice of the question was received in Hindi.